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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, DELHI.

Regn. No. O.A. 230/86.

10th December, 1986.

Shri Anjan Ghosh Applicant.

v/s.

State of J&K etc. Respondents.

Applicant through Counsel Shri Irshad Ahmad.

The Counsel says that the relief prayed for in the petition has already been granted by the respondents and he does not want to pursue it any further. The petition is accordingly dismissed as withdrawn.


(Kaushal Kumar)
Member
10.12.86.


(K. Madhava Reddy)
Chairman
10.12.86.